

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/138(CHE)/2024
NAME OF THE PETITIONER : S Kannaiah Reddy
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Ld. PCS Mr.A.S.Sathish Kumar for the Petitioner. Ld. Counsel
Ms. G. Dharshini for the Financial Creditor (State Bank of India).

Arguments Heard.

Reserve for orders.

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk